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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 69/560/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench CP No. 9/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017**

Name of the Company: Mukund Das Maheshwari
V/s.
ROC, Gwalior

Section of the Companies Act: Section 560 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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1.


2.

ORDER

None appeared for Petitioner and Respondent.

Registry is directed to issue notice to both parties to appear in person or through their professional on the next hearing date.

List the Matter on 01.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of May, 2017.